

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1943/97

(2)

New Delhi this the 2nd Day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Shri N. Sahu, Member (A)

Shri H.S. Bedi,  
Assistant Engineer (Civil),  
B-48 Fateh Nagar,  
New Delhi-110 018.

Petitioner

(By Advocate: Shri Shahid Azad)

-Versus-

1. Union of India,  
through Secretary,  
Ministry of Communications,  
Dept. of Telecommunications,  
Daktar Bhawan, Sansad Marg,  
New Delhi-110 001.
2. Director General Telecom,  
Daktar Bhawan,  
Sansad Marg,  
New Delhi-110 001.
3. Assistant Director General (DI),  
Dept. of Telecommunications,  
West Block-I, Wing No. 2  
Ground Floor,  
R.K. Puram, New Delhi-110 066.
4. Shri P. Khan,  
Member (Production)  
Telecom Commission,  
Ministry of Communications,  
Dept. of Telecommunications  
(Vigilence-II),  
West Block No. 1 Wing No. 2, GF,  
R.K. Puram, New Delhi-110 066.

(By Advocate: Shri R.V. Sinha proxy  
for Shri K.C. Dewan)

Order (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The respondents submit that the present O.A. is pre-mature for want of appeal. We have perused the order and heard the petitioner. No appeal has been filed. The petitioner is given liberty to withdraw

the same to enable him to file the appeal and thereafter to file a fresh O.A., in case he is aggrieved by the order in appeal.

2. The respondents are directed to dispose of the appeal of the petitioner in accordance with the law.

*Narasimhan*

(N. Sahu)

Member (A)



(Dr. Jose P. Verghese)

Vice Chairman (J)

\*Mittal\*